

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU
(Chief Justice's Secretariat)**

**Subject: Promotion of Graduate Process Servers to the post of
Junior Assistants under promotion quota in Subordinate
Judiciary of Jammu division.**

ORDER

No.: 394 of 2022/Psy

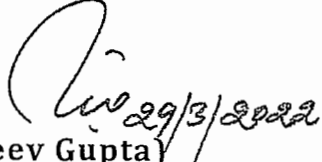
Dated: 29.03.2022

Sanction is hereby accorded to the promotion of the following
Graduate Process Servers of Jammu division to the posts of Junior
Assistant under 'Promotion Quota' in the Pay Level-4 (25500-81100):

S. No.	Name of the Candidate	Place of posting
1	Dilak Raj	Munsiff Court, Billawar
2	Liaqat Hussain Shah	Munsiff Court, Mendhar
3	Manzoor Hussain	Munsiff Court, Budhal
4	Pankaj Sudan	CJM Court, Jammu
5	Waseem Iqbal	PDJ Court, Rajouri
6	Abdul Majid	PDJ Court, Poonch
7	Anil Sharma	PDJ Court, Jammu
8	Ram Murti	CJM Court, Samba
9	Sandeep Kumar	CJM Court, Kishtwar
10	Vikramjeet Singh	PDJ Court, Jammu
11	Arif Hussain Sheikh	PDJ Court, Kishtwar
12	Deepak Gupta	PDJ Court, Rajouri
13	Hazik Nasir	PDJ Court, Baderwah
14	Nadeem Maqbool	Munsiff Court, Kotranka
15	Rakesh Kumar	CJM Court, Ramban
16	Wasib Hussain	CJM Court, Doda

Note: Posting orders of the promotees shall be issued separately.

(By Order of Hon'ble the Chief Justice)


(Rajeev Gupta)
Principal Secretary to
Hon'ble the Chief Justice

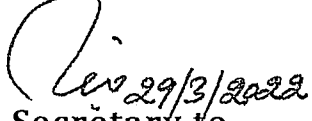
No.: 840-48 /PSY-34

Dated: 29-03-2022

Copy to the:

1. Registrar General, High Court of J&K and Ladakh, Jammu.
2. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
3. Registrar Rules, High Court of J&K and Ladakh, Jammu.

4. Principal District & Sessions Judge, Jammu/Bhaderwah/Poonch/Rajouri/Samba/Kathua/ Kishtwar/Ramban for information.
5. CJM/Sub Judge, Jammu/Doda/Rajouri/Samba/Kishtwar/Ramban.
6. Munsiff/JMIC, Billawar/Mendhar/Budhal/Kotranka.
..... for information.
7. Chief Librarian, High Court wing, Jammu/Srinagar.
8. Order File.
9. Incharge, NIC, High Court, Jammu for uploading the aforesaid order on the High Court website.


Principal Secretary to
Hon'ble the Chief Justice